

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3640
ANSWERED ON:19.03.2013
ADULTERATION OF PDS FOODGRAINS
Das Shri Bhakta Charan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has registered cases regarding distribution of adulterated foodgrains through the Public Distribution System (PDS) in the country;
- (b) if so, the details thereof and the action taken by the Government thereon during each of the last three years and the current year, State-wise;
- (c) whether the Government has taken any steps to check/curb such adulteration in PDS foodgrains; and
- (d) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Supply of poor quality of foodgrains through the Public Distribution System (PDS) have been reported but not of adulteration of foodgrains. Details of complaints received about supply of poor quality foodgrains under PDS and action taken on the complaints during last 3 years and current year are at Annexure-I.

(c) & (d): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of Central Government and State/ Union Territory(UT) Governments. The Central Government is responsible for procurement, allocation and transportation of foodgrains upto designated depots of the Food Corporation of India (FCI). The operational responsibilities for lifting and distribution of the allocated foodgrains within the States/ UTs and supervision over distribution of allocated foodgrains to eligible card holders through Fair Price Shops(FPSs) are of the States/ UTs. There is a well established mechanism of joint inspection of foodgrains by FCI and State Government authorities before issue from FCI godowns to State Governments to ensure that only good quality foodgrains are issued for distribution under PDS.

In order to ensure that only good quality foodgrains are issued for distribution under TPDS, instructions have been issued to FCI and State Governments as detailed in Annexure-II.